

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.203/00083/2019

Jabalpur, this Wednesday, the 30th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Hemant Kumar Kotangale son of Iae Zingar Kotangale, Age 51, R/o Flat No.B/326, Saibhumi Apart, Torwa, Bilaspur, District Bilaspur (C.G.).
2. Ashish Kumar Sarjare, Son of Jashwant, Age 41 years, R/o Flat No.B/327, Saibhumki Apartment, Torwa, Bilaspur, District Bilaspur (C.G.).
3. Rajesh Tirkey son of Joel Tirkey, Age 45 years, R/o AXEN/TM, SECR, Bilaspur, District Bilaspur (C.G.)

-Applicants

(By Advocate – Shri Nasimuddin Ansari)

V e r s u s

1. Divisional Railway Manager, South Eastern Central Railway, B-Block, Ground Floor, General Manager Building Bilaspur (C.G.).
2. Principal Chief Personnel Officer, South Eastern Central Railway, B-Block, Ground Floor, General Manager Building Bilaspur (C.G.)

- Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A with better particulars.

2. Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member